

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No(s).725/1994
IN RE: NEWS ITEM PUBLISHED IN HINDUSTAN TIMES
"AND QUIET FLOWS THE MAILY YAMUNA"

(With appln.(s) for permission, directions, intervention and
impleadment and office report)
(For final disposal)

WITH
Writ Petition (C)Nos.914/1996, 533/2012 & 1082/2013
Contempt Petition (C)No.64/2013 In Writ Petition (C)No.914/1996
I.A.Nos.20 & 21 In Writ Petition (C) No.4677/1985
(For directions and Office Report)
Date : 20/03/2017 These matters were called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

Mr. Ranjit Kumar SG (AC)
For Petitioner(s)
WP(C)725 Mr. Prashant Bhushan,Adv.
WP(C)914 & Cont. Mr. Shiv Sagar Tiwari,Adv.
Pet.64
WP(C)533 Mr. Radha Shyam Jena,Adv.
WP(C)1082 Mr. Sanjay Kumar Visen,Adv.
WP(C)4677 Mr. M.C. Mehta,Adv.(In person)

For Respondent(s)
Mr. Praveen Swarup,Adv.
Mr. Vijay Panjwani,Adv.
Mr. Ravindra Bana,Adv.
Mrs. Anil Katiyar,Adv.

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Mrs Shiel Sethi,Adv.
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Mr. Ravindra Kumar,Adv.
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Mr. P. Parmeswaran,Adv.

Mr. Dinesh Kumar Garg,Adv.
Mr. Rajiv Nanda,Adv.
Mr. Tapesb Kumar Singh,Adv.
Mr. Shreekant N. Terdal,Adv.
Mr. Abhinav Mukerji,Adv.
Mr. M.K. Maroria,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Post for hearing after four weeks.

(Sarita Purohit)
Court Master

(Renuka Sadana)
Assistant Registrar